

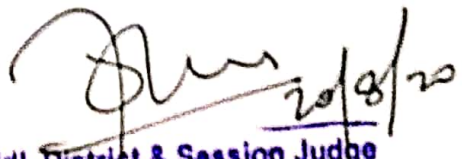
IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

In the Court of Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Cause List Dated 21-08-2020

Case Type	Case No./Year	Sub Stage	Advocate
EVIDENCE			
1) M.C.	10018/2020		Sri Keshava Murthy, Sri M Chandrashekar
2) M.C.	10040/2020		Sri Shivaramaiah
3) M.C.	10041/2020		
4) M.C.	10097/2020		ravi.m
5) M.C.	10112/2020		CHANNEGOWDA
ARGUMENTS			
6) R.A.	10064/2016		B.K.G. Raju
FIRST HEARING			
7) M.C.	10194/2020		DAYAMANI
EVIDENCE			
8) P and SC	10029/2020		G.C.NARASIMHAMURTHY
9) M.C.	10108/2020		NARENDRABABU
JUDGEMENT.			
10) R.A.	10019/2018		K.L.Prabhakar and Associates
ORDERS			
11) M.C.	10172/2020		Sri.A.Krishna Murthy and Sri.Asadulla Khan
HEARING			
1) CrI.Misc.	10097/2020		SRI. H.M. CHANDU AND SMT. RAJESHWARI.M
2) CrI.Misc.	10098/2020		SRI.C. CHANDRASHEKAR
CHARGE			
3) SC	10006/2015		PP


20/8/20
IV Addl. District & Session Judge
Bangalore Rural District Sit at
Doddaballapura.

Cause list dated: 21.08.2020

In the Court of Prl. Senior Civil Judge and JMFC, Doddaballapura

10+10+10 = 30 Cases

MORNING SESSION

Sl.	Case.No.	Stage
1	O.S.No.72/2007	Hearing on I.A
2	O.S.No.110/2007	Arguments
3	O.S.No. 181/2008	Hearing on I.A
4	O.S.No.97/2010	Hearing on I.A
5	O.S.No.175/2010	Hearing on I.A
6	O.S.No.293/2016	Hearing on I.A
7	O.S.No.397/2019	Hearing on I.A
8	O.S.No.125/2020	Hearing on I.A
9	O.S.No.130/2020	Hearing on I.A
10	O.S.No.239/2020	Hearing on I.A

AFTERNOON SESSION

11	O.S.No.241/2020	Hearing on I.A
12	O.S.No.243/2020	Hearing on I.A
13	O.S.No.245/2020	Hearing on I.A
14	O.S.No.249/2020	Hearing on I.A
15	M.C.No.45/2020	Orders on I.A
16	Mis.No.7/2018	Orders on I.A
17	EX.No.24/2013	Hearing on I.A
18	FDP.No.15/2013	Hearing on I.A
19	FDP.No.10/2016	Hearing on I.A
20	O.S.NO.32/2014	Orders on I.A

FOR ISSUES

21	O.S.No. 203/2010	For Issues
22	O.S.No.90/2011	For Issues
23	O.S.No.455/2015	For Issues
24	O.S.No.6/2016	For Issues
25	O.S.No.66/2016	For Issues
26	O.S.No.128/2016	For Issues
27	O.S.No.361/2016	For Issues
28	O.S.No.483/2016	For Issues
29	O.S.No.494/2016	For Issues
30	O.S.No.50/2017	For Issues

Place: D0ddaballapura

Dated: 20-08-2020

[Signature]
20-8-2020
Prl. Senior Civil Judge & JMFC,
Doddaballapura.

IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
CAUSE LIST DATED 21-08-2020

MORNING SESSION

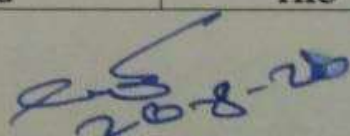
SL No.	CASE NO	STAGE	PLAINITFF/COMPLA INANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
11.00 AM TO 12.00 PM				
1	OS 381/2019	HEARING	HM	NC
2	OS 293/2017	HEARING	MGV	KK
3	OS 371/2016	ARGUMENT	PM	EXPARTE
4	OS 441/2017	HEARING	TNB	LS
5	EX 15/2014	HEARING	GML	KNS
12.00 PM TO 1.00 PM				
6	OS 57/2016	HEARING	TGV	PMG
7	OS 473/2019	HEARING	MKM	DAS
8	OS 175/2019	HEARING	EM	RM
9	OS 163/2019	HEARING	VC	--
10	OS 341/2019	HEARING	RM	RVR
02.45 PM TO 03.45 PM				
1	OS 195/2018	HEARING	DKL	DAS
2	OS 381/2013	HEARING	SN	RM
3	OS 487/2011	HEARING	BSM	KRISHNAPPA
4	OS 51/2011	HEARING	MKM	MBS
5	OS 231/2019	HEARING	SAK	DAS
03.45 PM 04.45 PM				
6	CC 1693/2020	ORDERS	APP	PMG
7	MIS 9/2011	HEARING	RM	--
8	OS 65/2011	HEARING	MKM	BMA
9	OS 157/2016	HEARING	BS	AK
10	CR 90/2010	ORDERS	A.PP	TGV

ISSUES

1	OS 333/2018	ISSUES	SN	VV
2	OS 121/2018	ISSUES	RM	BSM,NM
3	OS 533/2018	ISSUES	BSM	SRSP
4	OS 437/2018	ISSUES	MJ	NVR,GR

INCHARGE ADDL. COURT CASES

1	OS 390/2017	HEARING	VC	--
2	OS 66/2019	HEARING	MKM	LS
3	OS 552/2019	HEARING	YSR	SN
4	OS 398/2017	HEARING	DG	THC


 Prl. Civil Judge & JMFC
 Doddaballapura

NOTE: All advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High court of Karnataka.